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GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO.48 (RE-99) /1997-2002

NEW Delhi 27.1.2000

1. In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of INDIA extraordinary, Part-II-Section 3 – Sub-section (ii) vide S.O.No.283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendments/corrections in the Handbook of Procedures (Vol.1) (RE-99),1997-2002.

2. The following amendments may be made in Appendix 28A. (i) The description of item at S. No.464 under Product Group: Engineering (Product Code 61) may be amended to read as follows:-

"Non Alloy Steel Flanges/Couplings/Tees/Elbows"

(ii) The description of item at S.No.970 under Product Group: Chemicals (Product Code 62) may be corrected to read as follows:-

"Piperazine Citrate BP 88/USP 22"

(iii) The description of item at S.No.487 under Product Group Chemical may be corrected to read as follows:-

" Synthetic Enamel White Paint (minimum 28% Titanium Dioxide Contents)/Synthetic Enamel Colour Paints".

(iv) The description of the item at S.No.621 under Product Group: Chemicals (Product Code 622) may be corrected to read as follows:-

"1-(2-Propenyl)-1,3-Dihydro-2-H Benzimidazol-2-One (Minimum 99% Purity)."

(v) The description of the item at S.No.622 under Product Group: Chemicals (Product Code 622) may be corrected to read as follows:-

" 1-(3-Chloropropyl)-2-Benzimidazoline".

(vi) The description of item at S.No.25 of the product group Textiles : (Product Code 89) may be amended to read as follows:-

"Lady Dresses including Salwar, Kurta, Choli, Kameez & Lehenga".

a. Knitted

b. Woven.

3. This issues in Public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned

By Orders etc.

(A.K.Srivastava)

Dy.Director General of Foreign Trade

(F.No.01/94/180/265/AM00/PC-IV)